

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

Date of Order: 30.10.2017

O.A. 350/1438/2017

Coram : Hon'ble Manjula Das, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

For the Applicant : Mr J.R Das,

For the Respondents : None

O R D E R(Oral)

Per Ms. Nandita Chatterjee (A.M.)

Heard Id. counsel for the applicant. None appears on behalf of the respondents.

2. The applicant has prayed for an order directing the respondents to grant / allow leave of absence in favour of the applicant for the period from 31.01.2017 to 11.04.2017 (for 71 days) by the competent authority and also for cancellation of office order No. 128 dated 28.06.2017 followed by letter dated 24.07.2017 along with release of pay and allowances related thereto.
3. The Id. counsel for the applicant submits that the applicant has preferred an application dated 23.08.2017 (Annexure A/7) praying for regularisation of leave and release of salary.
4. The respondents are hereby directed to dispose of the application dated 23.08.2017 (Annexure A/7) within a period of 2 weeks from the date of receipt of this order. In case the respondents' decision goes in favour of the applicant, then the salary, allowances and other benefits related thereto may be released within 2 weeks thereafter by the respondents.
5. With this the O.A stands disposed of.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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